Sl. No.	States	No. of Distt.	Districts covered earlier		Districts added in revised scheme	
			Name	Nos.	Name	Nos.
1.	Andhra Pradesh	1		0	Vishakhapatnam	1
2.	Telangana	1	Khammam	1		0
3.	Bihar	9	Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal	6	Muzzafarpur, Banka and Nawada	3
4.	Chhattisgarh	9	Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur	7	Sukma and Kondagaon	2
5.	Jharkhand	16	Chatra, West Singhbhum, Palamu, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh	10	Girdih, Khunti, Ranchi, Dumka, Ramgarh and Simdega	6
6.	Madhya Pradesh	1	Balaghat	1	-	0
7.	Maharashtra	2	Gadchiroli and Gondia	2	-	0
8.	Odisha	6	Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur	5	Koraput	1
9.	Uttar Pradesh	1	Sonebhadra	1		0
10	West Bengal	1	Paschim Midnapur (Lalgarh Area)	1	<u>-</u>	0
	Total	47		34		13

## Education to children begging on roads

†1065. MAHANT SHAMBHUPRASADJI TUNDIYA: SHRI SHANKARBHAI N. VEGAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

<sup>†</sup> Original notice of the question was received in Hindi.

- (a) whether Government has any scheme to provide education to children begging on roads; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Ministry of Women and Child Development have informed that they are implementing a Centrally Sponsored Integrated Child Protection Scheme (ICPS) for the improvement in the well-being of children in difficult circumstances. Under ICPS, financial assistance is provided to the State Governments/UT Administrations for, *inter alia*, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child Care Institutions (CCIs). Under the Scheme, institutional care is provided through CCIs, as a rehabilitative measure in these CCIs, children are provided age appropriate education either within the institution or outside in a formal education system through convergence with other Schemes and Programs of the Government or civil society.

Ministry of Human Resource Development have informed that the Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) envisages universalizing access to secondary schools by providing a secondary school within a reasonable distance (5 kilometer) of every habitation, improving quality of education through making all secondary schools conform to prescribed norms and removal of gender, socio-economic and disability barriers. Under the scheme, financial assistance is provided to the States/UTs for opening of new government secondary schools along with (i) Class Rooms, (ii) Integrated Science Laboratory, (iii) Library (iv) Art and Craft Room, (v) Toilet Blocks, (vi) Drinking Water Provisions, (vii) Head Master Room, (viii) Office Room. As part of strengthening of existing government secondary schools (i) Additional Class Rooms, (ii) Science Laboratory, (iii) Library, (iv) Art and Craft Room, (v) Toilet Blocks, (vi) Drinking water provisions etc are funded under the programme.

## Scheme for welfare of senior citizens

1066. SHRI AHMED PATEL: SHRI D. KUPENDRA REDDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of various schemes started and operated by Government which have been aimed at welfare of senior citizens;
- (b) how much funds have been allocated/released to States for the welfare of the senior citizens and how much of these funds have been spent during the last three years, State-wise;